NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/350/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. MURUGESAN

NAME OF THE RESPONDENT(S)

: RMA METALS & ALLOYS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

J. Jersmoosna: Casel La lenned growing

ORDER

Both parties along with their counsel are present. Both the counsel stated that the matter is likely to be settled between the parties and prayed time for submitting the final outcome of the settlement talks. Considering the request of both the parties and in the interest of justice, I am inclined to grant time for making their submissions in relation to the settlement talks. Put up on 09.10.2017 at 10.30

A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc